

National Company Law Tribunal

Allahabad Bench


Allahabad

CP No.26(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF  
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL  
ON 20.10.2016

NAME OF THE COMPANY: Wincon Engineers Pvt. Ltd

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

Sl. No.	Name	Designation	Representation Signature
1	Swash	CS	

Order dated 20.10.2016

CP No.26(ND)/2015: Wincon Engineers Pvt. Ltd

The representative for the Respondent Company sought for time to file counter. We place on record our displeasure over the conduct of respondent in showing lukewarm to file the reply for more than nine months. However, list the matter to 07.11.2016 for consequential order, if the reply is not filed meanwhile.

List the matter on 07.11.2016.

  
SH.V.S.R. AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 20.10.2016